COURT-II

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 229 of 2015 & IA Nos.377 of 2015 and 67 of 2016
And
Appeal No.230 of 2015 & IA Nos. 378 of 2015 and 66 of 2016

Dated: 31st August, 2016

In the matter of :

A.No. 229/2015 & IA Nos.377/2015 and 67/2016

Alloy Steel Producers Association of India ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -

Counsel for the Respondent (s) : -

A.No.230/2015 & IA Nos. 378 of 2015 and 66 of 2016

Mahindra Sanyo Special Steel Pvt. Ltd. ... Appellant(s)
Versus
Maharashtra Electricity Regulatory Commission & Anr. ... Respondent(s)

Counsel for the Appellant (s) : -
Counsel for the Respondent (s) : -

ORDER

Bench did not assemble today.

The matter is posted for hearing on ***05th October, 2016.***

Court Master

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